



SECURITY COUNCIL PRESS RELEASE

SC/14440
19 FEBRUARY 2021

Security Council ISIL (Da'esh) and Al-Qaida Sanctions Committee Removes Two Entries from Its Sanctions List

On 19 February 2021, the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities removed the entries below from the ISIL (Da'esh) and Al-Qaida Sanctions List after concluding its consideration of the delisting requests for these names submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Reports of the Ombudsperson on these delisting requests.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2368 (2017), and adopted under Chapter VII of the Charter of the United Nations, no longer apply to the names set out below:

A. Individuals

QDi.138 Name: 1: SAID 2: BEN ABDELHAKIM 3: BEN OMAR 4: AL-CHERIF

Name (original script): سعيد بن عبد الحكيم بن عمر الشريف

Title: na **Designation:** na **DOB:** 25 Jan. 1970 **POB:** Manzil Tmim, Tunisia **Good quality a.k.a.:** a) Cherif Said born 25 Jan. 1970 in Tunisia b) Binhamoda Hokri born 25 Jan. 1970 in Sosa, Tunisia c) Herif Ataf born 25 Jan. 1971 in Solisse, Tunisia d) Bin Homoda Chokri born 25 Jan. 1970 in Tunis, Tunisia e) Atef Cherif born 12 Dec. 1973 in Algeria f) Sherif Ataf born 12 Dec. 1973 in Aras, Algeria g) Ataf Cherif Said born 12 Dec. 1973 in Tunis, Tunisia h) Cherif Said born 25 Jan. 1970 in Tunis, Tunisia i) Cherif Said born 12 Dec. 1973 in Algeria **Low quality a.k.a.:** a) Djallal b) Youcef c) Abou Salman d) Said Tmimi **Nationality:** Tunisia **Passport no:** Tunisia number M307968, issued on 8 Sep. 2001 (expired on 7 Sep. 2006) **National identification no:** na

QDi.362 Name: 1: EMRAH 2: ERDOGAN 3: na 4: na

Title: na **Designation:** na **DOB:** 2 Feb. 1988 **POB:** Karliova, Turkey **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Imraan Al-Kurdy b) Imraan c) Imran d) Imran ibn Hassan e) Salahaddin El Kurdy f) Salahaddin Al Kudy g) Salahaddin Al-Kurdy h) Salah Aldin i) Sulaiman j) Ismatollah k) Ismatullah l) Ismatullah Al Kurdy **Nationality:** Germany **Passport no:** na **National identification no:** Germany BPA C700RKL8R4, issued on 18 Feb. 2010 (expires on 17 Feb. 2016)

The names of individuals and entities removed from the ISIL (Da'esh) and Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about the ISIL (Da'esh) and Al-Qaida Sanctions List may also be found on the Committee's website at the following URL:

www.un.org/securitycouncil/sanctions/1267/qa_sanctions_list/procedures-for-delisting.


The ISIL (Da'esh) and Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the ISIL (Da'esh) and Al-Qaida Sanctions Committee's website at the following URL: www.un.org/securitycouncil/sanctions/1267/qa_sanctions_list.

The Consolidated United Nations Security Council List is also updated following all changes made to the ISIL (Da'esh) and Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL:

www.un.org/securitycouncil/content/un-sc-consolidated-list.

Other information about the Status of Cases of the Office of the Ombudsperson to the ISIL (Da'esh) and Al-Qaida Sanctions Committee may be found on the Ombudsperson's website at the following URL:

www.un.org/securitycouncil/sc/ombudsperson/status-of-cases.

 **For information media. Not an official record.**